



National Company Law Tribunal

Allahabad Bench

CA NO. 190/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.12.2017

NAME OF THE COMPANY: MIS V.S. Infotech Pvt Ltd v/s ROC Kanpur
SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Applicant company	
2.	Krishna Dev Vyas	Adv.	ROC	

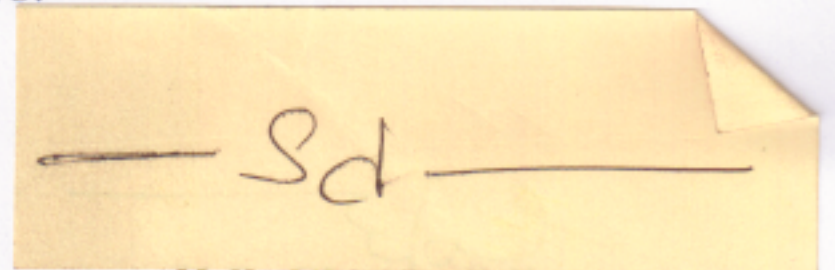
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PCS, Ms. Monica Nanda for the petitioner. The present case is filed as a fresh case. A formal notice be issued to the ROC. The petitioner is further directed to serve a spare copy of the present petition to the Ld. CGSC Sh. Krishna Dev Vyas. The case is fixed for report/reply of the ROC, Kanpur.

The matter to be listed on 8th February, 2018.

Dated:27.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)



H.P. Chaturvedi,
Member (Judicial)